

129

Declaration of Assets and LiabilitiesSO (Est.)
13/2/25

Year... 2024-2025

I, AMIT K. ANAND, son/daughter/wife of KAUSHAL KISHOR YADAV
aged 32 years, belonging to BIHAR BIDHAN SABHA (PATNA)service and presently working as OFFICE ATTENDANTgive herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:**A. Details of movable assets**(Assets in joint name indicating the extent of joint ownership will also have to be
given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant t-1 Name	Dependant-2 Name	Dependant t-3 Etc. Name
(i)	Cash	2000/-	LOVELY K. 2000/-	VAIBHAV KUMAR	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I 50,000/-	S.B.I 32,000	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	S.I.P (Invest) 46,000/-	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	20 gm (gold)	80 gm (gold) 180 gm (silver)	100 gm (silver)	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Amit K. Anand

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant t-1 Name	Dependant t-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	JOINT FAMILY	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government :-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government (a) dues to department dealing with government accommodation	NIL	NIL
	(b) dues to department dealing with supply of water	NIL	NIL
	(c) dues to department dealing with supply of electricity	NIL	NIL

Amrit 18.2.2020

	(d) dues to department dealing with telephone
	(e) dues to department dealing with government transport (including aircraft and helicopter)
	(f) Other dues, if any
(b)	(i) Income Tax including surcharge [Also indicate the assessment year to which Income Tax return filed. Give also the Account Number]
	(ii) Wealth Tax [Indicate the assessment year upto which Tax return filed]
	(iii) Sales Tax [In case of proprietorship business]
	(iv) Property Tax

NIL	NIL
NIL	NIL
NIL	NIL
PAN - BLSPA15050	NIL
NIL	NIL
NIL	NIL
NIL	NIL

C. Personal Details

GPF/CPF/PRAN No. :-

110125365686

Gender :-

☒ (M) (M/F)

Date of Birth :-

2 4 0 2 1 9 9 2 (DD/MM/YYYY)

Class/Group :-

☒ (C) (A/B/C)

Cadre :-

OFFICE ATTENDANT

(e.g. B.A.S.-Bihar Administrative Service,

Bihar Secretariat Service etc.)

Home District :-

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ... Amit Kumar Anand ...

Name of Employee: AMIT KUMAR ANAND

Designation: OFFICE ATTENDANT

Department: BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA

Date: 13-02-2025

Amit Kumar Anand

Note:

Please
must be
in pres

age of the declaration. Asset declaration form
white paper with computer typed (single side)
at.

Amit 12 Anand